

ORISSA HIGH COURT

FILING REPORT AS ON :31/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/26385/2024 BLAPL/8872/2024	RITU BARIK @ RAMAKANTA BARIK VS STATE OF ODISHA	SAROJ MOHARANA VS	GOCHHAPADA /134 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000132/2024	
2	D-BLAPL/26394/2024 BLAPL/8883/2024	AJAYA MOHAPATRA @ MUNA VS STATE OF ODISHA	DEVASHIS PANDA VS	BASELI SAHI PS /38 /2023 2ND A.D.J.,PURI(Puri) TR/0000083/2023	
3	D-BLAPL/26402/2024	SARAT KUMAR MALLIK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	BARI RAMACHANDRAPUR /457 /2024 ()	AOR20230000820C202400023
4	D-BLAPL/26403/2024	SHOBHA LAL GADRI VS THE STATE OF ODISHA	PVS NANAJI ACHARY VS	KORAPUT GRPS /16 /2024 ()	AOR20220000211C202400063
5	D-BLAPL/26404/2024	GANESH JANI VS THE STATE OF ODISHA	PVS NANAJI ACHARY VS	JEYPORE SADAR /127 /2024 ()	AOR20220000211C202400064
6	D-BLAPL/26405/2024	JAGABANDHU PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	/ /0 ()	
7	D-BLAPL/26406/2024	BIRESH BADHEI VS STATE OF ODISHA	SURENDRA MOHANTY VS	KATARBAGA /44 /2024 ()	AOR20220001301C202400019
8	D-BLAPL/26408/2024	PURENDRA KUMAR SETHY VS STATE OF ODISHA(VIG.)	RATIKANTA MOHAPATRA VS	BHUBANESWAR VIGILANCE /10 /2024 ()	
9	D-BLAPL/26414/2024	KANHU BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 ()	
10	D-BLAPL/26415/2024	SOUMYA RAJAN PALAI @ RAJA @ SOUMYA RANJAN VS STATE OF ODISHA	MOHIT KUMAR MAYA SAHOO VS	TANGI (KHURDA) /561 /2024 ()	
11	D-BLAPL/26416/2024	RAKESH KUMAR PATEL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /137 /2024 ()	

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12	D-BLAPL/26417/2024	ASHOK KUMAR SAHU VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KOMNA PS /170 /2024 () //	
13	D-BLAPL/26418/2024	SANAPUA @ RAHUL NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /632 /2024 () //	
14	D-BLAPL/26429/2024	BALIA @ BALARAM MALIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHANTAPADA /158 /2024 () //	
15	D-BLAPL/26431/2024	KABIRAJ MALI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	PARLAKHEMUNDI /232 /2024 () //	
16	D-BLAPL/26433/2024	SANTOSH ANDRAP @ PAL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	PARLAKHEMUNDI /232 /2024 () //	
17	D-BLAPL/26435/2024	PRAMOD BAHALIA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BHUBAN /18 /2024 () //	
18	D-BLAPL/26436/2024	NILA TANDI VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADAMPUR /236 /2024 () //	
19	D-BLAPL/26440/2024	SADA DISARI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SPL.TASK FORCE /20 /2024 () //	
20	D-BLAPL/26441/2024	TANKADHAR PADAL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	MACHHKUND /18 /2024 () //	
21	D-BLAPL/26453/2024	RATNAKAR BEHERA VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	RAJKANIKA /288 /2024 () //	
22	D-BLAPL/26471/2024	TRILOCHAN NATH @ CHIYAAN VS STATE OF ODISHA	BINAYA BHUSAN ROUTHAY VS	CAPITAL P.S. /11 /2024 () //	
23	D-BLAPL/26473/2024	SANDHYARANI KARJI	BIRENDRA KUMAR PARDHI	THAKURMUNDA /45 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/26474/2024	CHIKU @ CHIRANJIBI JENA	PRASANTA KUMAR NANDA	BALIANTA P.S. /365 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/26476/2024	B.MOTHI	LAXMIDHAR MAHAPATRA	Maitri Vihar PS /313 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/26477/2024	BIMAL @ BULU GOCHHAYAT	AMIT KUMAR NATH	BAGDIA /141 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/26479/2024	AJIT RAM GOCHHAYAT	AMIT KUMAR NATH	BAGDIA /141 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/26486/2024	SRICHARAN MINZ	GYANENDRA CHANDRA SWAIN	RAJGANGPUR /303 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/26488/2024	SRIDHAR KUMAR JENA	BYOMAKESH TRIPATHY	DHAULI PS /169 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/26489/2024	ADITYA @ BUBUN @ BIPINI MOHAPATRA	RABINDRA NATH PANDA	TALCHER TOWN /654 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/26498/2024	BAHAN BEHERA	DEBASNAN DAS	PIPLI /175 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/26499/2024	RAMAKANTA BEHERA	SWARUP KUMAR PATNAIK	BADSAHI /111 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/26500/2024	RAVI SHANKAR DAS @ RAVI SANKAR DAS	DEEPAK RANJAN PARIDA	SPECIAL CRIME UNIT /3 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-CMAPL/37980/2024	SARBESWAR ROUT	SANATAN DAS	//	
		VS	VS	()	

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35	D-CMP/37971/2024	SUKUMARI DEI GOURIMANI BEHERA VS LILABATI BEHERA	NIRANJAN LENKA VS	// // 0 //	
36	D-CMP/37974/2024	PRASANNA KUMAR NAYAK VS JAMBESWAR SAHOO	BIBHUTI BHUSAN MISHRA 2 VS	// 0 //	
37	D-CMP/37991/2024	RAMESH KUMAR GUPTA VS NIKUNJ AGARWAL	JAGJIT SINGH CHHABRA VS	// 0 //	AOR20230000242C202400011
38	D-CMP/38017/2024	BIRENDRA KUMAR PADHAN VS NILAMBAR SETH	SOUMYA MISHRA VS	// 0 //	
39	D-CMP/38032/2024	K.SURYAKANTA VS BRUNDABAN SAHU	DHANANJAYA MUND VS	// 0 //	
40	D-CMP/38042/2024	DHARITRI DAS VS DHURBENDRA KUMAR DAS	SAMIR KUMAR MISHRA,(SR.ADV.) VS	// 0 //	
41	D-CONTC/37962/2024	DOLLY SINGH VS BALIRAM BONDAR, IAS	ADV. VS	// 0 //	
42	D-CONTC/37963/2024	SUSANTA DASH VS BALIRAM BONDAR, IAS	ADV. VS	// 0 //	
43	D-CONTC/37964/2024	RESHAMA ROUT VS BALIRAM BONDAR, IAS	ADV. VS	// 0 //	
44	D-CONTC/37967/2024	PRAVAKAR BEHERA VS ASWATHY S., IAS	ADV. VS	// 0 //	
45	D-CONTC/37969/2024	NIRANJAN ROUT VS SANJAY KUMAR SINGH, COMMISSIONER BBSR	SUDHANSU SEKHAR JENA VS	// 0 //	

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46	D-CONTC/37972/2024	GOLAK CH.MOHARANA VS SOURAV KUMAR SAHOO, EXECUTIVE ENGINEER, CUTTACK	ADV. VS	// ()	
47	D-CONTC/38002/2024	DAMODAR BEURA VS ARAVINDA AGRAWAL, IAS	ADV. VS	// ()	
48	D-CONTC/38006/2024	PUSPITA KUMARI NATH VS LAXMIMANI SINGH, CDPO, PATTAMUNDAI	ADV. VS	// ()	
49	D-CONTC/38022/2024	DURYODHAN PRADHAN VS CHINMAYA DAS, ZONE OFFICER, LAND ACQUISITION AND REHABILITATION	BIREN SANKAR TRIPATHY VS	// ()	
50	D-CONTC/38034/2024	ADITYA DEHURI VS G.KUJUR, DEO, BOUDH	SAUBHAGYA KUMAR SAMAL VS	// ()	
51	D-CRLA/26388/2024	NILUA@NILENDRA KUMAR SWAIN VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	SALIPUR /157 /2023 ()	
52	D-CRLA/26448/2024	RANJAN KUMAR BEHERA VS STATE OF ODISHA	HARMOHAN DHAL VS	CHARMAL /164 /2022 ()	
53	D-CRLA/26478/2024	ALOK PRADHAN @ JAGU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	ATHGARH /193 /2010 ()	
54	D-CRLA/26495/2024	PRAKASH YADAV @ PRAKASH VS STATE OF ODISHA	SAMVIT MOHANTY VS	THAKURGARH /330 /2022 ()	
55	D-CRLA/26497/2024	MAKARA MALLICK VS STATE OF ODISHA	SAMVIT MOHANTY VS	KUJANGA /46 /2016 ()	
56	D-CRLA/26501/2024	SUNIL ROUT VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	KHUNTUNI /129 /2021 ()	
57	D-CRLLP/26400/2024	STATE OF ODISHA	SANGARM DAS	KORAPUT VIGILANCE /8 /2013	AOR20220001542C202400021

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		VS	VS	()	
58	D-CRLLP/26401/2024	BHOLANATH KHAMARI STATE OF ODISHA	SANGARM DAS	KORAPUT VIGILANCE /27 /2012	AOR20220001542C202400022
		VS	VS	()	
59	D-CRLMA/26438/2024	BRUNDABATI PANDA BIDYADHAR PRADHAN	DEVASHIS PANDA	//	
		VS	VS	//0	
60	D-CRLMC/26407/2024	STATE OF ODISHA RATAN @ SABYASACHI DAS	KUMAR KASHYAP	RUPSA /2 /2002	AOR20230000401C202400025
		VS	VS	()	
61	D-CRLMC/26409/2024	STATE OF ODISHA RAJA @ RAJESH PARIDA	KHUSBU PANIGRAHI	SAHADEV KHUNTA /246 /2016	AOR20220002787C202400112
		VS	VS	()	
62	D-CRLMC/26410/2024	STATE OF ODISHA MAHENDRA BEHERA	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202400087
		VS	VS	()	
63	D-CRLMC/26411/2024	STATE OF ODISHA MAHENDRA BEHERA	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202400090
		VS	VS	()	
64	D-CRLMC/26412/2024	STATE OF ODISHA PRATAP BHUYAN	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202400088
		VS	VS	()	
65	D-CRLMC/26413/2024	STATE OF ODISHA MAHENDRA BEHERA	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202400089
		VS	VS	()	
66	D-CRLMC/26419/2024	STATE OF ODISHA SARAJU@SAROJ NAIK	BIRAJA PRASAD NANDA	COLLIERY /32 /2000	
		VS	VS	()	
67	D-CRLMC/26420/2024	STATE OF ODISHA SK. BAHARUDDIN	NIRANJAN PANDA	//	
		VS	VS	//0	
68	D-CRLMC/26426/2024	MASUDA TASRIM RABISANKAR SIKDAR	BHOLANATH SAHA	//	
		VS	VS	//0	

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69	D-CRLMC/26430/2024	STATE OF ODISHA SHASIKANTA BEHERA VS	RAMESH CHANDRA MAHARANA VS	// MOTANGA /318 /2023 ()	
70	D-CRLMC/26434/2024	STATE OF ODISHA CHAITANYA MURMU VS	JAGAJIBAN PRADHAN VS	// BETNOTI /29 /2022 ()	
71	D-CRLMC/26442/2024	STATE OF ODISHA SARBESWAR BEHERA VS	PRIYA RANJAN SINGH VS	// BASELI SAHI PS /37 /2015 ()	
72	D-CRLMC/26450/2024	STATE OF ODISHA MUKESH AGARWAL VS	UMA SHANKAR PATEL VS	// LATHIKATA /22 /2019 ()	AOR20220000263C202400046
73	D-CRLMP/26467/2024	STATE OF ODISHA BADAL KUMAR JENA VS	PADMANAVA JENA VS	// /0 ()	
74	D-CRLMP/26469/2024	STATE OF ODISHA RABI NARAYAN PATTANAYAK VS	PADMANAVA JENA VS	// /0 ()	
75	D-CRLMP/26475/2024	STATE OF ODISHA SANGHAMITRA SWAIN VS	SIDHARTHA DAS VS	// /0 ()	
76	D-CRLREV/26452/2024	STATE OF ODISHA JYOSNA@JYOTSNA SINGH VS	SAMARENDRA BAHADUR VS	// BARGAON /11 /2015 ()	
77	D-CRLREV/26481/2024	STATE OF ODISHA ROHIT NAG VS	HIMANSHU SEKHAR MISHRA VS	// BHAWANIPATNA TOWN /49 /2020 ()	
78	D-CRLREV/26487/2024	STATE OF ODISHA RAMA CHANDRA PATRO VS	AMIT KUMAR DAS VS	// KORAPUT VIGILANCE /32 /2014 ()	
79	D-MACA/37958/2024	STATE OF ODISHA(VIG.) THE NEW INDIA ASSURANCE CO. LTD., CUTTACK VS BHABANI SHANKAR BAGH	AUROVINDA MOHANTY VS	// / () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-OTAPL/37909/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE), KHURDA VS M/S. JINDAL STEEL AND POWER LTD.	INDISHAR KANTI SATAPATHY, SR. S.C. OF GST, CX AND CUSTOMS VS //	() //	AOR20220001780C202400057
81	D-OTAPL/38019/2024	COMMISSIONER OF CUSTOMS(PREVENTIVE),BHUBANESHWAR VS M/S SRI DURGA IMPEX AND LOGISTICS,BHUBANESWAR	ANISHWAR KANTI SATAPATHY,SR.S.C VS //	// ()	AOR20220001780C202400058
82	D-RPFAM/37944/2024	RAMESH CHANDRA MAHARANA VS SUNANANDA MAHARANA	JYOTI PATNAIK VS //	// ()	
83	D-RSA/38037/2024	PRAFULLA KUMAR SAHOO VS PRAMILA SAHOO	BIBEKANANDA BHUYAN VS //	// ()	
84	D-RSA/38038/2024	SUSANT KUMAR PASAYAT VS ABHAY KUMAR PASAYAT	SAMIR KUMAR MISHRA, (SR.ADV.) VS //	// ()	
85	D-RVWPET/38030/2024	AMBUJEE RATH VS AJAY KUMAR RATH	DIPTI RANJAN BHOKTA VS //	// ()	
86	D-TRPCRL/26423/2024	SUNIL KUMAR BAISAKH @ BAISAKHU VS AJIT KUMAR ROUT	SOUMYA DEV RAY VS //	JAJPUR ROAD /40 /2024 ()	
87	D-WA/37906/2024	STATE OF ODISHA VS TUKUNI ROUT	SANGRAM JENA, A.G.A. VS //	// ()	LOD20240000172C202400094
88	D-WA/37910/2024	STATE OF ODISHA VS JHALAK RANI MISHRA	BIPLAB MOHANTY, A.G.A. VS //	// ()	LOD20240000200C202400009
89	D-WA/37911/2024	STATE OF ODISHA. VS SAROJ KUMAR BISWAL	A.G.A. VS //	// ()	LOD20240000194C202400042
90	D-WA/37917/2024	STATE OF ODISHA VS KUNJA BIHARI DAS	GYANARANJAN MAHAPATRA, A.G.A. VS //	// ()	LOD20240000172C202400095
91	D-WA/37918/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A. //	// ()	LOD20240000200C202400010

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		VS	VS	()	
92	D-WA/37949/2024	BABARAO HIMIRIKA STATE OF ODISHA	PURNA CHANDRA DAS, A.S.C.	//	LOD20240000194C202400043
		VS	VS	()	
93	D-WA/37950/2024	TAPAN NAIK STATE OF ODISHA	HARI KRUSHNA PANIGRAHI, A.G.A.	//	LOD20240000172C202400096
		VS	VS	()	
94	D-WA/37965/2024	BHOLANATH SETHI STATE OF ODISHA	A.G.A.	//	LOD20240000172C202400097
		VS	VS	()	
95	D-WA/37968/2024	ASHOK KUMAR MISHRA M/S. BHARAT PETROLEUM CORPORATION LTD.,	BBSRINIVAS PATNAIK	//	
		VS	VS	()	
96	D-WA/37975/2024	SUSANTA KUMAR MOHAPATRA STATE OF ODISHA	A.G.A.	//	LOD20240000200C202400011
		VS	VS	()	
97	D-WA/37976/2024	BIBEKANANDA PATTNAIK STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//	LOD20240000194C202400044
		VS	VS	()	
98	D-WA/37977/2024	RATIKANTA DASH STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//	LOD20240000194C202400046
		VS	VS	()	
99	D-WA/37982/2024	AJAYA KUMAR ROUT STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//	LOD20240000194C202400047
		VS	VS	()	
100	D-WA/37983/2024	GANGADHAR ROUT STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//	LOD20240000200C202400014
		VS	VS	()	
101	D-WA/37984/2024	DIGDARSHAN DAS BISWAMBAR PATRO	UMAKANT SAHOO	//	AOD20240000001C202400261
		VS	VS	()	
102	D-WA/37985/2024	UTKAL GRAMEEN BANK,BALANGIR STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//	LOD20240000200C202400012
		VS	VS	()	

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103	D-WA/37986/2024	AJIT KUMAR DE STATE OF ODISHA VS TILOTTAMA NAYAK	DEBASIS MOHAPATRA,A.S.C VS	// // ()	LOD20240000200C202400013
104	D-WA/37992/2024	STATE OF ODISHA VS NISIKANTA PATI	BIPLAB MOHANTY,A.G.A VS	// // ()	LOD20240000194C202400048
105	D-WA/37993/2024	STATE OF ODISHA VS ADIKANDA ROUT	BIPLAB MOHANTY,A.G.A VS	// // ()	LOD20240000200C202400015
106	D-WA/38028/2024	SURESH KUMAR GAUTAM VS UNION OF INDIA	SASWATI MOHAPATRA VS	// // ()	
107	D-WA/38035/2024	UMAKANTA PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // ()	
108	D-WP(C)/37904/2024 WP(C)/21727/2024	PRABHAT BEHERA VS REGISTRAR UTKAL UNIVERSITY OF CULTURE, SANSKRUTI VIHAR , MADANPUR	ASIT KUMAR CHAUDHURY VS	// // ()	
109	D-WP(C)/37905/2024 WP(C)/21729/2024	AMULYA SIKANDAR VS REGISTRAR, UTKAL UNIVERSITY OF CULTURE, SANSKRUTI VIHAR, BBSR	ASIT KUMAR CHAUDHURY VS	// // ()	
110	D-WP(C)/37907/2024	SHAKTI W.S.H.G. VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	// // ()	AOR20220001570C202400006
111	D-WP(C)/37908/2024	M/S. ATULYA MINERALS, JURUDI, JAJANG, KEONJHAR VS COMMISSIONER OF STATE TAX, COMMISSIONERATE OF CT AND GST, CUTTACK	HARJAL SAHOO VS	// // ()	AOR20220001613C202400069
112	D-WP(C)/37912/2024	GAGAN BIHARI SENAPATI VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// // ()	
113	D-WP(C)/37913/2024	ABHIMANYU GOUDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // ()	

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114	D-WP(C)/37914/2024	ALLHADINI MAHAPATRA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //	
115	D-WP(C)/37915/2024	SURJYA KUMAR BHUNYA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
116	D-WP(C)/37916/2024	DEBASHIS HAZRA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //	
117	D-WP(C)/37919/2024	SHESADEV BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
118	D-WP(C)/37920/2024	NIKHILA NANDA SABAT VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //	
119	D-WP(C)/37921/2024	ULLA SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
120	D-WP(C)/37922/2024	DEBENDRA KUMAR SATAPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
121	D-WP(C)/37923/2024	BIJAYA KUAMR PANIGRAHI VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //	
122	D-WP(C)/37924/2024	PANCHANANA PRUSTY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
123	D-WP(C)/37925/2024	PANKAJ NAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
124	D-WP(C)/37926/2024	ARATI SATAPATHY VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //	
125	D-WP(C)/37927/2024	SAMBARIA GOUDA	SHARMISTHA SAMAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/37928/2024	HIRA PUHAN	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/37929/2024	AKSHAYA KUMAR PRADHAN	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
128	D-WP(C)/37930/2024	RAJ KISHOR PANDA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/37931/2024	BIGHNESWAR BEHERA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/37932/2024	PABAN KUMAR SAHOO	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
131	D-WP(C)/37933/2024	PRAFULLA KUMAR NAIK	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/37934/2024	RAJAN BARIK	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/37935/2024	BANAMALI SAHOO	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
134	D-WP(C)/37936/2024	SANTOSH KUMAR PANIGRAHY	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/37937/2024	PALAKA RAMA RAO	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/37938/2024	BALARAMA DASH	SHARMISTHA SAMAL	//	
		VS	VS	0	

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137	D-WP(C)/37939/2024	STATE OF ODISHA BASANTA KUMAR DASH VS	SHARMISTHA SAMAL VS	// // 0	
138	D-WP(C)/37940/2024	STATE OF ODISHA GANGADHAR DASH VS	SHARMISTHA SAMAL VS	// // 0	
139	D-WP(C)/37941/2024	STATE OF ORISSA NIRANJAN SADANGI VS	SHARMISTHA SAMAL VS	// // 0	
140	D-WP(C)/37942/2024	STATE OF ODISHA CUTTACK CLUB IMFL ON SHOP VS	BIRAJA PRASANNA DAS VS	// // 0	
141	D-WP(C)/37943/2024	STATE OF ODISHA KRUSHNA CHANDRA PANIGRAHI VS	ULLASH CHANDRA MOHANTY VS	// // 0	
142	D-WP(C)/37945/2024	DIRECTOR , TECHNICAL EDUCATION AND TRAINING , ODISHA RAJESH AGHRIA VS	SAILABALA JENA VS	// // 0	
143	D-WP(C)/37946/2024	STATE OF ODISHA RITA GUDIA VS	SIDDHARTH PRASAD MISHRA VS	// // 0	
144	D-WP(C)/37947/2024	STATE OF ODISHA JANMEJAY JENA VS	SUDHANSU SEKHAR PRATAP VS	// // 0	
145	D-WP(C)/37948/2024	STATE OF ODISHA SAROJ KUMAR MISHRA VS	SRINIVAS MOHANTY VS	// // 0	AOR20230000802C202400015
146	D-WP(C)/37951/2024	STATE OF ODISHA JITENDRA KUMAR MARTHA VS	BIDYADHAR PRADHAN VS	// // 0	
147	D-WP(C)/37952/2024	STATE OF ODISHA SASMITA RANI SATAPATHY VS AJIT KUMAR DAS	BANSHIDHAR SATAPATHY VS	// // 0 //	

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148	D-WP(C)/37953/2024	NILAMANI PANDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS KUNAL KUMAR SWAIN	// 0 //	
149	D-WP(C)/37954/2024	ARABINDA DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //	
150	D-WP(C)/37955/2024	JALANDHAR DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //	
151	D-WP(C)/37956/2024	PABITRA KUMAR GARNAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //	
152	D-WP(C)/37957/2024	BIJAY KUMAR SWAIN VS STATE OF ODISHA	BIDYADHAR MANSING VS KUNAL KUMAR SWAIN	// 0 //	
153	D-WP(C)/37959/2024	SUBARNAREKHA SOCIAL WELFARE AND EDUCATION TRUST VS STATE OF ORISSA	KUNAL KUMAR SWAIN VS SURATH ROY	// 0 //	
154	D-WP(C)/37960/2024	PARITOSH PRADHAN VS OFFICE OF THE INSURANCE OMBUDSMAN	SURATH ROY VS PRASHANTA KUMAR NAYAK	// 0 //	
155	D-WP(C)/37961/2024	ANNAPURNA SAHOO VS GOVT OF ODISHA	PRASHANTA KUMAR NAYAK VS RADHAKANTA BARIK	// 0 //	
156	D-WP(C)/37966/2024	SHYAMASUNDAR PADHIARY VS STATE OF ODISHA	RADHAKANTA BARIK VS MAHESWAR MOHANTY	// 0 //	
157	D-WP(C)/37970/2024	P.SRINIVAS RAO VS STATE OF ODISHA	MAHESWAR MOHANTY VS DIPTI RANJAN BHOKTA	// 0 //	
158	D-WP(C)/37973/2024	PRAVAT CHANDRA BEHERA VS UTKAL UNIVERSITY	DIPTI RANJAN BHOKTA VS NIHAL RATH	// 0 //	
159	D-WP(C)/37978/2024	DILIP KUJUR	NIHAL RATH	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/37979/2024	DEBRAJ BEHERA	CHITTA RANJAN PATTNAIK	//	
		VS	VS	()	
		UNDER SECRETARY TO GOVT OF INDIA		//	
161	D-WP(C)/37981/2024	RIAZUDDIN	CHITTA RANJAN PATTNAIK	//	
		VS	VS	()	
		UNION OF INDIA		//	
162	D-WP(C)/37987/2024	ANIL KUMAR TANDI	SRINIVAS MOHANTY	//	AOR20230000802C202400016
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/37988/2024	BAULI MATH	MANAS MOHAPATRA	//	AOD20230000595C202400001
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/37989/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	//	LOD20240000194C202400045
		VS	VS	()	
		SANT LOBAN KINDO		//	
165	D-WP(C)/37990/2024	BHUJENDRA PRASAD MALLICK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/37994/2024	PREMCHAND MOHANTY	ALOK KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/37995/2024	BHAJAHARI GHADAI	SAMARENDRA BAHADUR	//	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/37996/2024	BASUDEV TUDU	GYANA RANJAN SETHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/37997/2024	NABA KISHORE PATRA	PRASANTA KUMAR NANDA	//	
		VS	VS	()	
		COLLECTOR, PURI		//	
170	D-WP(C)/37998/2024	CHINTAMANI SAHOO	BISWARANJAN PARAMGURU	//	
		VS	VS	()	

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171	D-WP(C)/37999/2024	STATE OF ODISHA SWAPNA KAR VS	RAMANI KANTA PATTANAIAK VS	// // 0	
172	D-WP(C)/38000/2024	STATE OF ODISHA ASHOK KUMAR MALLIK VS	BISWARANJAN PARAMGURU VS	// // 0	
173	D-WP(C)/38001/2024	STATE OF ODISHA SUBASH CHANDRA SETHI VS	BISWAJIT SAHOO VS	// // 0	
174	D-WP(C)/38003/2024	STATE OF ODISHA ASHISH KUMAR DEHURI VS	SHASHI BHUSAN JENA VS	// // 0	
175	D-WP(C)/38004/2024	STATE OF ODISHA DAITARI @ DINABANDHU NAYAK VS	BIJAYA KUMAR PARIDA 2 VS	// // 0	AOD20220001998C202400010
176	D-WP(C)/38005/2024	STATE OF ODISHA PRAKASH KUMAR SAMAL VS	CHANDAN MISHRA VS	// // 0	
177	D-WP(C)/38007/2024	R.T.O. BARBIL AJAYA KUMAR BEHERA VS	KHIROD CHANDRA MAJHI VS	// // 0	
178	D-WP(C)/38008/2024	R.T.O ANGUL GANESWAR MOHANTY VS	RABINDRA NATH PRUSTY VS	// // 0	
179	D-WP(C)/38009/2024	STATE OF ODISHA BASUDEB BEHERA @ BASUDEV BEHERA VS	JAJATI KESHARI KHUNTIA VS	// // 0	
180	D-WP(C)/38010/2024	STATE OF ODISHA M/S BINOD AUTOMOBILES ANGUL VS	ASHOK KUMAR MOHANTY VS	// // 0	
181	D-WP(C)/38011/2024	JOINT DIRECTOR, DGGI, BBSR SURESH CHANDRA MISHRA VS	ASHOK KUMAR DAS VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/38012/2024	SANYASI BARAD VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// () //	
183	D-WP(C)/38013/2024	SLOUDAMINI TRIPATHY VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// () //	
184	D-WP(C)/38014/2024	HEMANTA KUMAR NAHAK VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// () //	
185	D-WP(C)/38015/2024	DURYODHAN GOUDA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// () //	
186	D-WP(C)/38016/2024	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// () //	AOR20220001657C202400042
187	D-WP(C)/38018/2024	BEENA MAJHI VS REGISTRAR EXAMINATION SECTION	ASTAMI TANDIA VS	// () //	
188	D-WP(C)/38020/2024	ISWAR BARIK VS CHIEF MANAGING DIRECTOR, MAHANADI COAL FIELD LTD., SAMBALPUR	SANJIB KUMAR BHANJADEO VS	// () //	
189	D-WP(C)/38021/2024	MIKIRAJ PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// () //	
190	D-WP(C)/38023/2024	ABANI GANDA @ ABANI KUMAR GANDA VS THE REVENUE DIVISIONAL COMMISSIONER, SOUTHERN DIVISION, BERHAMPUR	BHAWANI SANKAR PANIGRAHI VS	// () //	
191	D-WP(C)/38024/2024	SAROJA KANTA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// () //	
192	D-WP(C)/38025/2024	PRAVAKAR SAHOO VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// () //	
193	D-WP(C)/38026/2024	SWADHIN BEHERA	LALIT KUMAR MAHARANA	//	

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		VS	VS	()	
		BHARAT PETROLEUM CORPORATION LIMITED		//	
194	D-WP(C)/38027/2024	KEDARNATH NAYAK	SIDHESWAR MALLIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/38029/2024	JACHINDRA KUMAR NATH	BIBEKANANDA BAISAKH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/38031/2024	DEEPAK KUMAR BEHERA	ASHOK KUMAR SARANGI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/38033/2024	KRUPASINDHU PATRA	SAUBHAGYA KUMAR SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/38036/2024	SANJUKTA BEURA	HIMANSU SEKHAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/38039/2024	NIBEDITA SAHU	JAGAJIBAN PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/38040/2024	SEEMA MOHAPATRA	JAGAJIBAN PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/38041/2024	SMRUTIREKHA CHOUDHURY	SIDHARTH SHANKAR PADHY	//	
		VS	VS	()	
		PRINCIPAL COMMISSIONER CT AND GST ODISHA		//	
202	D-WPCRL/26451/2024	BASANTA DAS	SUSANTA KUMAR TRIPATHY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/26384/2024	GANGADHARA @ GANGA GOUDA	PRASANTA KUMAR PANDA	K.NUAGAON /248 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/26386/2024	GOKUL BEHERA	GOKULA NANDA SAHU	BUDEN /48 /2024	
		VS	VS	()	

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205	D-ABLAPL/26387/2024	STATE OF ODISHA RANJAN @ RATIRANJAN BEHERA VS	CHEERA RANJAN SATAPATHY VS	// LAXMISAGAR P.S. /442 /2024 ()	
206	D-ABLAPL/26389/2024	STATE OF ODISHA SRIKANTA ROUT@AMULI NAYAK VS	BIJAYA KUMAR NAYAK (3) VS	// KHANDAPARA /175 /2023 ()	AOR20230000709C202400015
207	D-ABLAPL/26390/2024	STATE OF ODISHA SAPANA UDABAR@ADABAR VS	BIKASH KUMAR PRADHAN VS	// REAMAL /230 /2023 ()	AOR20220002993C202400005
208	D-ABLAPL/26391/2024	STATE OF ODISHA KARA MAJHI VS	PARTHA SARATHI DAS VS	// // ()	AOD20240000364C202400029
209	D-ABLAPL/26392/2024	STATE OF ODISHA PREM PUJARI VS	TARINI PANIGRAHI VS	// JEYPORE TOWN /188 /2024 ()	AOR20220000151C202400023
210	D-ABLAPL/26393/2024	STATE OF ODISHA AKSHYA SAHOO VS	PANCHANAN PANIGRAHI VS	// // ()	AOD20240000001C202400258
211	D-ABLAPL/26395/2024	STATE OF ODISHA MAHESWARA PATRA@MANTU VS	MRUTUNJAYA MAHARANA VS	// GOLANTHARA (BERHAMPUR) /341 /2024 ()	AOR20220002077C202400042
212	D-ABLAPL/26396/2024	STATE OF ODISHA DIPAK MALLIK VS	PANCHANAN PANIGRAHI VS	// TUMUSINGA /257 /2024 ()	AOD20240000001C202400259
213	D-ABLAPL/26397/2024	STATE OF ODISHA JAGANNAT DAS@JAGA VS	KHUSBU PANIGRAHI VS	// // ()	AOR20220002787C202400111
214	D-ABLAPL/26398/2024	STATE OF ODISHA JIBAN SAHU VS	PANCHANAN PANIGRAHI VS	// JARAPADA /118 /2018 ()	AOD20240000001C202400260
215	D-ABLAPL/26399/2024	STATE OF ODISHA SURESH CHANDRA DALAI@SURESH DALAI VS	MRUTUNJAYA MAHARANA VS	// GOLANTHARA (BERHAMPUR) /341 /2024 ()	AOR20220002077C202400044
		STATE OF ODISHA		//	

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216	D-ABLAPL/26421/2024	SAUKAT KHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /522 /2024 () //	
217	D-ABLAPL/26422/2024	SARWAR KHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /522 /2024 () //	
218	D-ABLAPL/26424/2024	ANJANA SAHU VS STATE OF ODISHA	SASHIBHUSAN DAS VS	CHAULIAGANJA /187 /2024 () //	
219	D-ABLAPL/26425/2024	ABHIJIT MAHALIK VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BINJHARPUR /449 /2024 () //	
220	D-ABLAPL/26427/2024	JAGA @ JAGABANDHU NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	GOPALPRASAD /242 /2024 () //	
221	D-ABLAPL/26428/2024	ANWAR KHAN VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BARIA /113 /2024 () //	
222	D-ABLAPL/26432/2024	BHAGABAN DAS @ BAYA VS UNION OF INDIA (RAILWAY)	PRASANT KUMAR BARIK VS	/ /0 () //	
223	D-ABLAPL/26437/2024	NEPAL PANDEY VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	AMBABHONA /115 /2015 () //	
224	D-ABLAPL/26439/2024	BIBHISANA SAGAR VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	PADWA /99 /2024 () //	
225	D-ABLAPL/26443/2024	RANJIT SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	LOISINGHA(BOLANGIR) /285 /2024 () //	
226	D-ABLAPL/26444/2024	RAMESH NAYAK @ RAMESH CHARAN NAYAK VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	LAHUNIPADA /173 /2024 () //	
227	D-ABLAPL/26445/2024	PRAHALLAD KUMAR PRADHAN	PRATAP KUMAR NAYAK	LAHUNIPADA /173 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/26446/2024	BAGADI RAMAKRISHNA @ R.K BAGADI	AJIT KUMAR MOHANTY	JUJUMURA /127 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/26447/2024	SIBA JENA @ SHIBA PRASAD JENA	ANITA SAHOO	FATEGARH /208 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/26449/2024	MANJU GOCHHI @ MANJULATA GOCHHI	ANITA SAHOO	KHANDAPARA /201 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/26454/2024	AMULYA MALIK	SATYANARAYAN MISHRA	JENAPUR /191 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/26455/2024	MANI MAHESH KAPILA	JYOTIRMAYA SAHOO	MAHILA PS SAMBALPUR /56 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/26456/2024	ANITA SUBUDHI	PRONOY MOHANTY	BERHAMPUR SADAR /269 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/26457/2024	DURYADHAN MAHAPATRA @ DURYODHAN MAHAPATRA	JYOTIRMAYA SAHOO	BANAPUR P.S. /97 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/26458/2024	RAM SAGARIYA @ RAM HARIJAN @ SAGARIA	JYOTIRMAYA SAHOO	CHANDAHANDI /103 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/26459/2024	BACHAN SETHI	PRONOY MOHANTY	BERHAMPUR SADAR /269 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/26460/2024	P. PRAFULLA REDDY	JYOTIRMAYA SAHOO	KUMBHARAPARA /63 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/26461/2024	KANHU DALAI	JYOTIRMAYA SAHOO	KABISURYANAGAR /504 /2024	
		VS	VS	()	

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239	D-ABLAPL/26462/2024	STATE OF ODISHA BANAMALI BEHERA VS	ABINASH ROURAY VS	// MANGALA BAG /216 /2024 ()	
240	D-ABLAPL/26463/2024	STATE OF ODISHA BAULA SENAPATI VS	MANOJ KUMAR PANDA VS	// NIHALPRASAD /152 /2024 ()	
241	D-ABLAPL/26464/2024	STATE OF ODISHA USHAMANJARI MALLIK VS	BIJAY JENA VS	// NIKIRAI /226 /2024 ()	
242	D-ABLAPL/26465/2024	STATE OF ODISHA JAYDEVSINH ASHOKSINH JADEJA VS	SASIM AJITAV PATNAIK VS	// S.P.(CID-CRL),CUTTACK /11 /2024 ()	
243	D-ABLAPL/26466/2024	STATE OF ODISHA RASHMIRANI MOHAPATRA VS	TUKUNA KUMAR MISHRA VS	// GUNUPUR /78 /2023 ()	
244	D-ABLAPL/26468/2024	STATE OF ODISHA RABI NARAYAN PATTANAYAK VS	PADMANAVA JENA VS	// / /0 ()	
245	D-ABLAPL/26470/2024	STATE OF ODISHA BADAL KUMAR JENA VS	PADMANAVA JENA VS	// / /0 ()	
246	D-ABLAPL/26472/2024	STATE OF ODISHA JASMAN @ NILU PRADHAN VS	SAROJ KUMAR PADHI VS	// PIPLI /229 /2024 ()	
247	D-ABLAPL/26480/2024	STATE OF ODISHA SATYABRATA DAS VS	SANJIB KUMAR BHANJADEO VS	// JANKIA P.S. /285 /2024 ()	
248	D-ABLAPL/26482/2024	STATE OF ODISHA SANJAYA PARIDA @ NANDU VS	SANJIB KUMAR BHANJADEO VS	// INDUSTRIAL ESTATE PS /177 /2024 ()	
249	D-ABLAPL/26483/2024	STATE OF ODISHA SUBASH BEHERA @ SUBHAS BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// FATEGARH /202 /2024 () //	

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250	D-ABLAPL/26484/2024	DR. MINARANI BHUYAN VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	MARSHAGHAI /187 /2021 () //	
251	D-ABLAPL/26485/2024	SUBASH CHANDRA RAULA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /552 /2023 () //	
252	D-ABLAPL/26490/2024	SAJIT KUMAR LENKA VS STATE OF ODISHA	ANWAR HUSSEN VS	MAHILA P.S. BUXIBAZAR /82 /2024 () //	
253	D-ABLAPL/26491/2024	AMARESWAR LENKA VS STATE OF ODISHA	ANWAR HUSSEN VS	MAHILA P.S. BUXIBAZAR /82 /2024 () //	
254	D-ABLAPL/26492/2024	RAJESH KUMAR MALLICK VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	TIHIDI /61 /2024 () //	
255	D-ABLAPL/26493/2024	SUDHANSU @ SUBHRANSU SEKHAR MOHAPATRA VS STATE OF ODISHA	GOREKHANATH DAS VS	PIPLI /282 /2024 () //	
256	D-ABLAPL/26494/2024	RAJENDRA BEHERA @ TALIA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	/ /0 () //	
257	D-ABLAPL/26496/2024	SHANTANU PALEI VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /1 /2024 () //	
258	D-ABLAPL/26502/2024	ANIL KUMAR PADHY VS STATE OF ODISHA	MRUTUNJAYA MAHARANA VS	GOLANTHARA (BERHAMPUR) /341 /2024 () //	AOR20220002077C202400043
259	D-ABLAPL/26503/2024	JAGATMATA SAHOO VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BANKI /285 /2024 () //	AOR20220003344C202400003
260	D-ABLAPL/26504/2024	MANAS KUMAR JENA@MANAS JENA VS THE STATE OF ODISHA	RAJENDRA N.ROUT VS	BAISINGA /266 /2024 () //	AOR20220001558C202400130

ORISSA HIGH COURT

MISC CASES FILED on :31/08/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-MA/899/2001 MA/899/2001	GOURA GOPAL JEW MP	M/S. R.K.DASH	2/2024
2	D-CRLLP/26400/2024 CRLLP/ /	STATE OF ODISHA MP	SANGARM DAS	44/2024
3	D-CRLLP/26401/2024 CRLLP/ /	STATE OF ODISHA MP	SANGARM DAS	45/2024
4	D-WPC(OAC)/2326/2017 WPC(OAC)/2326/2017	PRASAD KUMAR SWAIN MP		73/2024
5	D-TRPCRL/26423/2024 TRPCRL/ /	SUNIL KUMAR BAISAKH @ BAISAKHU MP	SOUMYA DEV RAY	74/2024
6	D-OTAPL/37909/2024 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	YESHURANTI SATAPATHY, SR. S.C.	OF GST, CX AND CUSTOMS 105/2024
7	D-OTAPL/38019/2024 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	YESHURANTI SATAPATHY,SR.S.C	106/2024
8	D-OTAPL/38019/2024 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	YESHURANTI SATAPATHY,SR.S.C	107/2024
9	D-TRP(C)/37832/2024 TRP(C)/267/2024	SMITA SINGH MP	BISWARANJAN DALAI	272/2024
10	D-RVWPET/38030/2024 RVWPET/ /	AMBUJEE RATH MP	DIPTI RANJAN BHOKTA	307/2024
11	D-CMAPL/37980/2024 CMAPL/ /	SARBESWAR ROUT MP	SANATAN DAS	369/2024
12	D-CMAPL/37980/2024 CMAPL/ /	SARBESWAR ROUT MP	SANATAN DAS	370/2024
13	D-CMAPL/37980/2024 CMAPL/ /	SARBESWAR ROUT MP	SANATAN DAS	371/2024
14	D-RPFAM/37944/2024 RPFAM/ /	RAMESH CHANDRA MAHARANA MP	JYOTI PATNAIK	379/2024
15	D-CONTC/34797/2024 CONTC/ /	DIGAMBAR PRADHAN MP	ADV.	416/2024
16	D-CONTC/37967/2024 CONTC/ /	PRAVAKAR BEHERA MP	ADV.	417/2024
17	D-CRLREV/26452/2024 CRLREV/ /	JYOSNA@JYOTSNA SINGH MP	SAMARENDRA BAHADUR	772/2024
18	D-CRLREV/26452/2024 CRLREV/ /	JYOSNA@JYOTSNA SINGH MP	SAMARENDRA BAHADUR	773/2024
19	D-CRLREV/26452/2024 CRLREV/ /	JYOSNA@JYOTSNA SINGH MP	SAMARENDRA BAHADUR	774/2024
20	D-CRLREV/26481/2024 CRLREV/ /	ROHIT NAG MP	HIMANSHU SEKHAR MISHRA	775/2024
21	D-CRLREV/26487/2024 CRLREV/ /	RAMA CHANDRA PATRO MP	AMIT KUMAR DAS	776/2024
22	D-RSA/486/2017 RSA/486/2017	RAMESH LAL SAHOO MP	M/S.G.N.MISHRA	1022/2024
23	D-RSA/17/2022 RSA/17/2022	MANOJ KUMAR TRIPATHY MP	DINESH KUMAR PATRA M/S GOUTAM MISRA (Sr Adv))	1023/2024
24	D-RSA/17/2022 RSA/17/2022	MANOJ KUMAR TRIPATHY MP	DINESH KUMAR PATRA M/S GOUTAM MISRA (Sr Adv))	1024/2024
25	D-RSA/17/2022 RSA/17/2022	MANOJ KUMAR TRIPATHY MP	DINESH KUMAR PATRA M/S GOUTAM MISRA (Sr Adv))	1025/2024
26	D-RSA/17/2022	MANOJ KUMAR TRIPATHY	DINESH KUMAR PATRA M/S GOUTAM MISRA (Sr Adv))	

	RSA/17/2022	MP		1026/2024
27	D-RSA/17/2022	MANOJ KUMAR TRIPATHY	DINESH KUMAR PATRA M/S GOUTAM MISRA (Sr Adv))	
	RSA/17/2022	MP		1027/2024
28	D-RSA/17/2022	MANOJ KUMAR TRIPATHY	DINESH KUMAR PATRA M/S GOUTAM MISRA (Sr Adv))	
	RSA/17/2022	MP		1028/2024
29	D-RSA/38037/2024	PRAFULLA KUMAR SAHOO	BIBEKANANDA BHUYAN	
	RSA/ /	MP		1029/2024
30	D-CMP/37974/2024	PRASANNA KUMAR NAYAK	BIBHUTI BHUSAN MISHRA 2	
	CMP/ /	MP		1048/2024
31	D-CMP/8311/2024	INDUSIND BANK LTD., BBSR	DEVI PRASAD TRIPATHY	
	CMP/235/2024	MP		1049/2024
32	D-CMP/38017/2024	BIRENDRA KUMAR PADHAN	SOUMYA MISHRA	
	CMP/ /	MP		1050/2024
33	D-CMP/38032/2024	K.SURYAKANTA	DHANANJAYA MUND	
	CMP/ /	MP		1051/2024
34	D-CMP/38042/2024	DHARITRI DAS	SAMIR KUMAR MISHRA,(SR.ADV.)	
	CMP/ /	MP		1052/2024
35	D-BLAPL/15258/2024	K.PRABHAKAR REDDY @ K.PRABHKAR	S.S.RAY (2)	
	BLAPL/5215/2024	MP		1131/2024
36	D-BLAPL/26385/2024	RITU BARIK @ RAMAKANTA BARIK	SAROJ MOHARANA	
	BLAPL/8872/2024	MP		1132/2024
37	D-BLAPL/4034/2024	AKSHAYA JAISWANI	DIBYAJYOTI SAHOO	
	BLAPL/1343/2024	MP		1133/2024
38	D-BLAPL/26394/2024	AJAYA MOHAPATRA @ MUNA	DEVASHIS PANDA	
	BLAPL/8883/2024	MP		1134/2024
39	D-BLAPL/11617/2022	MOHAMMAD DILSHAD KURESHI		
	BLAPL/11617/2022	MP		1135/2024
40	D-BLAPL/3865/2024	RAMAKRUSHNA BEHERA@MITU	JUGALA KISHORE PANDA,TRIDEV RANJAN TRIPATHY	
	BLAPL/1963/2024	MP		1136/2024
41	D-BLAPL/22716/2024	BITU SINGH MUNDA		
	BLAPL/7805/2024	MP		1137/2024
42	D-ABLAPL/20155/2024	KARUNAKAR BARIK		
	ABLAPL/7339/2024	MP		1764/2024
43	D-ABLAPL/24071/2024	BULU NAYAK		
	ABLAPL/8865/2024	MP		1765/2024
44	D-ABLAPL/922/2019	SESHADEV DASH	BIBHUTI RANJAN MOHANTY	
	ABLAPL/922/2019	MP		1766/2024
45	D-ABLAPL/21083/2024	SURYAKANTA NAIK		
	ABLAPL/7892/2024	MP		1767/2024
46	D-ABLAPL/16264/2024	SK. AKTAR	BHARAT JALLI	
	ABLAPL/5561/2024	MP		1768/2024
47	D-ABLAPL/2578/2024	DEBENDRA PRADHAN		
	ABLAPL/1239/2024	MP		1769/2024
48	D-ABLAPL/23724/2024	SHANKAR SWAIN		
	ABLAPL/8730/2024	MP		1770/2024
49	D-ABLAPL/17963/2024	JUGAL KISHORE SAHU		
	ABLAPL/7013/2024	MP		1771/2024
50	D-ABLAPL/22475/2024	MANAS KUMAR DAS @ MANAS DAS @	KANHU CHARAN DAS	
	ABLAPL/8043/2024	MP		1772/2024
51	D-ABLAPL/14790/2024	SURENDRA MOHANTY		
	ABLAPL/5322/2024	MP		1773/2024
52	D-ABLAPL/23236/2024	PANCHANANA DEHURI		
	ABLAPL/8467/2024	MP		1774/2024
53	D-ABLAPL/8453/2021	SANDIP SHARMA		
	ABLAPL/8453/2021	MP		1775/2024
54	D-ABLAPL/4345/2021	SK.MASAN@SK.SAMSUDDIN	GOREKH NATH DAS	
	ABLAPL/4345/2021	MP		1777/2024
55	D-MACA/586/2020	NATIONAL INSURANCE COMPANY LTD.		
	MACA/586/2020	MP		2014/2024
56	D-MACA/32571/2024	SRIKANTA KUMAR TRIPATHI	AKSHAYA KUMAR PATI	
	MACA/ /	MP		2015/2024
57	D-MACA/32571/2024	SRIKANTA KUMAR TRIPATHI	AKSHAYA KUMAR PATI	
	MACA/ /	MP		2016/2024

58	D-MACA/32591/2024 MACA/ /	HEMALATA MOHANTY MP	DEBASISH PATNAIK	2017/2024
59	D-MACA/32593/2024 MACA/ /	BABAJI BASHANTIA MP	DEBASISH PATNAIK	2018/2024
60	D-MACA/32593/2024 MACA/ /	BABAJI BASHANTIA MP	DEBASISH PATNAIK	2019/2024
61	D-MACA/32591/2024 MACA/ /	HEMALATA MOHANTY MP	DEBASISH PATNAIK	2020/2024
62	D-CRLA/699/2022 CRLA/699/2022	DANDUA@BRAJABANDHU MALLIK MP	CHEERA RANJAN SATAPATHY	2195/2024
63	D-CRLA/151/2018 CRLA/151/2018	RABINDRA KUMAR OJHA MP	M/S.SOURA CH.MOHAPATRA	2196/2024
64	D-CRLA/26448/2024 CRLA/ /	RANJAN KUMAR BEHERA MP	HARMOHAN DHAL	2197/2024
65	D-CRLA/26448/2024 CRLA/ /	RANJAN KUMAR BEHERA MP	HARMOHAN DHAL	2198/2024
66	D-CRLA/26478/2024 CRLA/ /	ALOK PRADHAN @ JAGU MP	AKSHAYA KUMAR SAHOO	2199/2024
67	D-CRLA/26478/2024 CRLA/ /	ALOK PRADHAN @ JAGU MP	AKSHAYA KUMAR SAHOO	2200/2024
68	D-CRLA/26497/2024 CRLA/ /	MAKARA MALLICK MP	SAMVIT MOHANTY	2201/2024
69	D-CRLA/26497/2024 CRLA/ /	MAKARA MALLICK MP	SAMVIT MOHANTY	2202/2024
70	D-CRLA/26501/2024 CRLA/ /	SUNIL ROUT MP	PRADEEP KUMAR PARIDA	2203/2024
71	D-CRLMC/22349/2024 CRLMC/2867/2024	RANJAN KUMAR MALLICK@RANJAN KU. MALLICK MP		2368/2024
72	D-CRLMC/17858/2024 CRLMC/2400/2024	INDIAN OIL CORPORATION LTD. MP	SATYA SINDHU KASHYAP	2369/2024
73	D-CRLMC/26434/2024 CRLMC/ /	CHAITANYA MURMU MP	JAGAJIBAN PRADHAN	2370/2024
74	D-CRLMC/26040/2024 CRLMC/ /	RITESH AGARWAL MP	PRANAB KUMAR GHOSE	2371/2024
75	D-CRLMC/26040/2024 CRLMC/ /	RITESH AGARWAL MP	PRANAB KUMAR GHOSE	2372/2024
76	D-WA/37906/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	6386/2024
77	D-WA/37906/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	6387/2024
78	D-WA/37906/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	6388/2024
79	D-WA/37968/2024 WA/ /	M/S. BHARAT PETROLEUM CORPORATION MP	SRINIVAS PATNAIK	6389/2024
80	D-WA/37910/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6390/2024
81	D-WA/37982/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	6391/2024
82	D-WA/37982/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	6392/2024
83	D-WA/37910/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6393/2024
84	D-WA/37910/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6394/2024
85	D-WA/37911/2024 WA/ /	STATE OF ODISHA. MP	A.G.A.	6395/2024
86	D-WA/37911/2024 WA/ /	STATE OF ODISHA. MP	A.G.A.	6396/2024
87	D-WA/37983/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	6397/2024
88	D-WA/37983/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	6398/2024
89	D-WA/37917/2024	STATE OF ODISHA	GYANARANJAN MAHAPATRA, A.G.A.	

	WA/ /	MP		6399/2024
90	D-WA/37917/2024	STATE OF ODISHA	GYANARANJAN MAHAPATRA, A.G.A.	
	WA/ /	MP		6400/2024
91	D-WA/37917/2024	STATE OF ODISHA	GYANARANJAN MAHAPATRA, A.G.A.	
	WA/ /	MP		6401/2024
92	D-WA/37918/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6402/2024
93	D-WA/37918/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6403/2024
94	D-WA/37918/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6404/2024
95	D-WA/37985/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		6405/2024
96	D-WA/37985/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		6406/2024
97	D-WA/37986/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		6407/2024
98	D-WA/37986/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		6408/2024
99	D-WA/37986/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		6409/2024
100	D-WA/37949/2024	STATE OF ODISHA	PURNA CHANDRA DAS, A.S.C.	
	WA/ /	MP		6410/2024
101	D-WA/37949/2024	STATE OF ODISHA	PURNA CHANDRA DAS, A.S.C.	
	WA/ /	MP		6411/2024
102	D-WA/37949/2024	STATE OF ODISHA	PURNA CHANDRA DAS, A.S.C.	
	WA/ /	MP		6412/2024
103	D-WA/38035/2024	UMAKANTA PATRA	KUNAL KUMAR SWAIN	
	WA/ /	MP		6413/2024
104	D-WA/37950/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI, A.G.A.	
	WA/ /	MP		6414/2024
105	D-WA/37950/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI, A.G.A.	
	WA/ /	MP		6415/2024
106	D-WA/37950/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI, A.G.A.	
	WA/ /	MP		6416/2024
107	D-WA/37965/2024	STATE OF ODISHA	A.G.A.	
	WA/ /	MP		6417/2024
108	D-WA/37965/2024	STATE OF ODISHA	A.G.A.	
	WA/ /	MP		6418/2024
109	D-WA/37965/2024	STATE OF ODISHA	A.G.A.	
	WA/ /	MP		6419/2024
110	D-WA/37975/2024	STATE OF ODISHA	A.G.A.	
	WA/ /	MP		6420/2024
111	D-WA/37975/2024	STATE OF ODISHA	A.G.A.	
	WA/ /	MP		6421/2024
112	D-WA/37975/2024	STATE OF ODISHA	A.G.A.	
	WA/ /	MP		6422/2024
113	D-WA/37976/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		6423/2024
114	D-WA/37976/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		6424/2024
115	D-WA/37976/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		6425/2024
116	D-WA/37992/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		6426/2024
117	D-WA/37992/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		6427/2024
118	D-WA/37977/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		6428/2024
119	D-WA/37977/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		6429/2024
120	D-WA/37977/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		6430/2024

121	D-WA/37993/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	6431/2024
122	D-WA/37993/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	6432/2024
123	D-WP(C)/37904/2024 WP(C)/21727/2024	PRABHAT BEHERA MP	ASIT KUMAR CHAUDHURY	11681/2024
124	D-WP(C)/37905/2024 WP(C)/21729/2024	AMULYA SIKANDAR MP	ASIT KUMAR CHAUDHURY	11682/2024
125	D-WP(C)/37703/2024 WP(C)/ /	BASANTI SAMANTARAY MP	ULLASH CHANDRA MOHANTY	11683/2024
126	D-WP(C)/37907/2024 WP(C)/ /	SHAKTI W.S.H.G. MP	PABITRA KUMAR DUTTA	11684/2024
127	D-WP(C)/37952/2024 WP(C)/ /	SASMITA RANI SATAPATHY MP	BANSHIDHAR SATAPATHY	11685/2024
128	D-WP(C)/11070/2024 WP(C)/6000/2024	SHRUTI BAG MP		11686/2024
129	D-WP(C)/10570/2023 WP(C)/10570/2023	KESHAB CHANDRA SWAIN MP		11687/2024
130	D-WP(C)/24420/2024 WP(C)/13940/2024	BISHNU PRASAD MISHRA MP	MR.PATITAPABAN PANDA	11688/2024
131	D-WP(C)/28702/2023 WP(C)/28702/2023	KARTIK CHANDRA SAHOO MP		11689/2024
132	D-WP(C)/14570/2022 WP(C)/14570/2022	PRABHAT NAIK MP	RAMESH CHANDRA SAHOO	11690/2024
133	D-WP(C)/37957/2024 WP(C)/ /	BIJAY KUMAR SWAIN MP	BIDYADHAR MANSING	11691/2024
134	D-WP(C)/37959/2024 WP(C)/ /	SUBARNAREKHA SOCIAL WELFARE AND EDUCATION TRUST, MP	SUDAM MAHARANA	11692/2024
135	D-WP(C)/4476/2017 WP(C)/4476/2017	SUDAM MAHARANA MP	M/S.PRASANTA KU.SATAPATHY	11693/2024
136	D-WP(C)/37908/2024 WP(C)/ /	M/S. ATULYA MINERALS, JURUDI, JAJANKA, KEONJHAR MP	K. K. SINGH	11694/2024
137	D-WP(C)/37961/2024 WP(C)/ /	ANNAPURNA SAHOO MP	PRASHANTA KUMAR NAYAK	11695/2024
138	D-WP(C)/32201/2024 WP(C)/18285/2024	M/S.NAYAK ASSOCIATES MP	DILLIP KUMAR NAYAK(IN PERSON)	11696/2024
139	D-WP(C)/37978/2024 WP(C)/ /	DILIP KUJUR MP	NIHAL RATH	11697/2024
140	D-WP(C)/18407/2024 WP(C)/10412/2024	DEBAHARI MALANA MP		11698/2024
141	D-WP(C)/32316/2024 WP(C)/19073/2024	PRADIP KUMAR SAHU MP	NALINI KANTA DASH	11699/2024
142	D-WP(C)/12735/2020 WP(C)/12735/2020	ANVESH PANDA MP		11700/2024
143	D-WP(C)/18122/2024 WP(C)/10627/2024	SATYABRATA MISHRA MP	RANJAN KUMAR NAYAK	11701/2024
144	D-WP(C)/37997/2024 WP(C)/ /	NABA KISHORE PATRA MP	PRASANTA KUMAR NANDA	11702/2024
145	D-WP(C)/13560/2024 WP(C)/9485/2024	JYOSNARANI ROULA MP	PRAKASH CHANDRA MISHRA	11703/2024
146	D-WP(C)/38003/2024 WP(C)/ /	ASHISH KUMAR DEHURI MP	SHASHI BHUSAN JENA	11704/2024
147	D-WP(C)/38009/2024 WP(C)/ /	BASUDEB BEHERA @ BASUDEV BEHERA JAJATI KESHARI KHUNTIA MP		11705/2024
148	D-WP(C)/38010/2024 WP(C)/ /	M/S BINOD AUTOMOBILES ANGUL MP	ASHOK KUMAR MOHANTY	11706/2024
149	D-WP(C)/38011/2024 WP(C)/ /	SURESH CHANDRA MISHRA MP	ASHOK KUMAR DAS	11707/2024
150	D-WP(C)/38013/2024 WP(C)/ /	SOUDAMINI TRIPATHY MP	ASHOK KUMAR DAS	11708/2024
151	D-WP(C)/38012/2024 WP(C)/ /	SANYASI BARAD MP	ASHOK KUMAR DAS	11709/2024
152	D-WP(C)/38014/2024	HEMANTA KUMAR NAHAK	ASHOK KUMAR DAS	

	WP(C)/ /	MP		11710/2024
153	D-WP(C)/38015/2024	DURYODHAN GOUDA	ASHOK KUMAR DAS	
	WP(C)/ /	MP		11711/2024
154	D-WP(C)/38018/2024	BEENA MAJHI	ASTAMI TANDIA	
	WP(C)/ /	MP		11712/2024
155	D-WP(C)/38021/2024	MIKIRAJ PRADHAN	SUSANTA KUMAR LENKA	
	WP(C)/ /	MP		11713/2024
156	D-WP(C)/37948/2024	SAROJ KUMAR MISHRA	SRINIVAS MOHANTY	
	WP(C)/ /	MP		11714/2024
157	D-WP(C)/38026/2024	SWADHIN BEHERA	LALIT KUMAR MAHARANA	
	WP(C)/ /	MP		11715/2024
158	D-WP(C)/27821/2024	BASUDEV PANDA	SAMEER KUMAR DAS	
	WP(C)/15740/2024	MP		11716/2024
159	D-WP(C)/37987/2024	ANIL KUMAR TANDI	SRINIVAS MOHANTY	
	WP(C)/ /	MP		11717/2024
160	D-WP(C)/38036/2024	SANJUKTA BEURA	HIMANSU SEKHAR SATAPATHY	
	WP(C)/ /	MP		11718/2024
161	D-WP(C)/37989/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	
	WP(C)/ /	MP		11719/2024
162	D-WP(C)/37989/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	
	WP(C)/ /	MP		11720/2024
163	D-WP(C)/38016/2024	PRAFULLA KUMAR MOHAPATRA	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		11721/2024
164	D-WP(C)/937/2024	BIJAY KUMAR SANDHA	AMITABH MISHRA,ABHISEK KEJRIWAL,A PRADHAN,S DAS,SUBIR P.	
	WP(C)/406/2024	MP		11722/2024